

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

C.P. No. 226(ND)/2017

PRESENT: SMT. INA MALHOTRA
HON'BLE MEMBER(J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.10.2017.

NAME OF THE COMPANY: M/s. Fragrance Infrabuild Pvt. Ltd. V/s. Registrar of Companies

SECTION OF THE COMPANIES ACT: 252

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present: Mr. Manish Raj, CP for ROC Delhi.

ORDER

None for the Petitioner.

Mr. Manish Raj, CP for ROC is present in court. He accepts notice on behalf of the ROC.

To come up on 14th November, 2017.

— Sd —

(Ina Malhotra)
(Member (J))